## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.   78/252/HDB/2017
NAME OF THE COMPANY	
	Andromeda Energy Technologies Private & (04) Others Appelants Limited
NAME OF THE PETITIONER(S)	*
	Andromeda Energy Technologies Private &
	(04) Others Appelants Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S.PAVI	Senior		
Ch. Pushyam Kiran	Advocate	Pushyamkirana gmarri. com 98 48027507	8-0K

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
		I	

Heard Shri S. Ravi, Learned Senior Counsel along with Shri CH. Pushyam Learned Counsel for the Petitioner. Issue notice to RoC with a direction to submit his report within 2 weeks. Post the case on 27.11.2017.

Member (T)

Member (J)

Bm